

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3116
ANSWERED ON:12.08.2010
BANNED FOOD ITEMS
Jawale Shri Haribhau Madhav

Will the Minister of RAILWAYS be pleased to state:

- (a) whether there are any food items which are banned to be sold on the platform as per existing norms;
- (b) if so, the details thereof;
- (c) whether any complaint has been received to Bhusawal Division regarding selling of such banned food items on the platform stalls;
- (d) if so, the details thereof and the action taken by the Railways in this regard; and
- (e) the details of authority responsible to ensure the quality and hygienic conditions of these food stalls?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

- (a) and (b): Yes, Madam. Tobacco products, alcoholic drinks viz. Wine, Beer, etc. and Beef and Pork or any other items prohibited by Law, shall not be used in any form, in any food items.
- (c): No, Madam.
- (d): Does not arise.
- (e): Railway officials from Commercial and Health departments are responsible to ensure the quality and hygiene of food which is sold through catering stalls at stations.